

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR); (a) to (e). The Drugs Consultative Committee, which is a statutory body appointed under the Drugs and Cosmetics Act, consisting of representatives of the Central and State Governments had set up a Sub-Committee to screen various drug combinations marketed in the country and make recommendations regarding the weeding out of irrational formulations. The Sub-Committee has made recommendations regarding the weeding out of certain categories of drug combinations. The recommendations of the Sub-Committee have been circulated to the Associations of Drug Manufacturers for their comments. These comments have been received and are being considered by the Sub-Committee. The final report of the Sub-Committee will be placed before the Drugs Consultative Committee for consideration. Further action in the matter will be taken on the basis of the decisions of the Drugs Consultative Committee.

It is possible that certain drug combinations which have been recommended to be weeded out by the Sub-Committee may have been included in the lists of essential drugs prepared by the State Governments. However, after the Drugs Consultative Committee has taken a decision in the matter, the State Governments will be advised to revise the Lists of essential drugs accordingly.

Non-Recognition of "Nature Cure" as a system of Medical Treatment

1532. DR. VASANT KUMAR PANDIT: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have recognised "Nature Cure" as a system of medical treatment;

(b) if not, the reasons therefor;

(c) whether the Indian Institute of Natural Therapeutics has been appealing to Government to recognise and

give grants or aid to help Nature Cure and hygiene; and

(d) if so, what is the policy of Government towards Nature Cure and Yoga?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR); (a) and (b). In the absence of adequate infrastructure, the Central Government has so far not formally recognised Nature Cure as a system of medical treatment.

(c) In the absence of complete address of the Institute and communication reference number and date, it is not possible to make any comments. Grants to Nature Cure and Yoga institutions are sanctioned through the Central Council for Research in Yoga and Naturopathy, New Delhi.

(d) The Government of India have been encouraging the role of Nature Cure and Yoga in the promotion of health care. A separate Council, viz., the Central Council for Research in Yoga and Naturopathy has been set up as an autonomous organisation with the object of promoting, coordinating and developing research in Naturopathy and Yoga in the country. Provision has also been made for the setting up of a National Institute of Naturopathy in the Sixth Plan.

भांसी-मुगलमराय-बुन्देलखण्ड एक्सप्रेस का
देरी से चलना

1533. श्री राम नाथ दुबे : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भांसी-मुगलमराय-बुन्देलखण्ड एक्सप्रेस पिछले दो वर्षों से छ: से दस घंटे तक विनम्ब से चल रही है;

(ख) क्या यह गाड़ी रेल कर्मचारियों की सुस्ती के कारण देरी से चल रही है; और

(ग) रेल प्राधिकारियों द्वारा यह मुनिश्चय करने के लिए क्या प्रयास किए जा रहे हैं कि गाड़ी समय पर चले ?